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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 5843/2024

UNION OF INDIA & ORS.

....Petitioners

Through: Mr. Sushil Kumar Pandey SPC

& Ms. Varsha Bhadauriya, Adv. Major Anish Muralidhar Army.

versus

NK NANAK CHAND RETD

....Respondent

Through: Mr. U.S. Maurya and Mr. S.S.

Maurya, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA ORDER (ORAL)

03.12.2025

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CM APPL. 58316/2025

- 1. A cheque has been brought by Mr. Maurya in the Court and handed over to Mr. Pandey, learned SPC.
- **2.** Learned Counsel for the petitioner undertakes to credit the amount by bank-to-bank transfer on the respondent's account no. 2204001700007986, IFSC Code PUNB0220400 within a week from today.
- **3.** In that view of the matter, we do not deem it necessary to keep this application pending any further.
- **4.** The application is disposed of.

C.HARI SHANKAR, J

OM PRAKASH SHUKLA, J

DECEMBER 3, 2025/AT